- (b) Expenditure Finance Committee (EFC) recommended the proposal in its meeting held on 18th July, 2014. The proposed institute is of its first kind to be set up in the country. Process involved consultation with 12 Ministries/Departments/Organizations and discussions with different stakeholders.
- (c) The proposed Institute will take up research, training, policy, development service and advocacy issues in a continued basis to ensure the accessible environment for all products, buildings, transportation and education etc.

Special assistance for welfare of Scheduled Castes

†440. SHRI AMAR SHANKAR SABLE : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government provides special assistance to the States for the welfare of the Scheduled Castes, if so, the details thereof, State-wise; and
- (b) the names of the States wherein the amounts allocated for this purpose have been spent on other schemes and the ratio thereof and whether Government is taking any steps to prevent the same, if so, the State-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) Yes, Sir. Under the Central Sector Scheme of Special Central Assistance (SCA) to Scheduled Castes Sub-Plan (SCSP), Central Assistance (CA) is admissible to the 28 States/UTs having substantial Scheduled Caste (SC) population and is provided as additive to their SCSP for the economic development of Scheduled Castes. A Statement showing State/UT-wise CA released during 2014-15 is enclosed as Statement (See below).

(b) The Government has not received any report regarding the amounts allocated for this purpose having been spent on other schemes.

Statement

Special Central Assistance (SCA) to Scheduled Castes Sub-Plan (SCSP)

(₹ in lakh)

Sl. No.	States/UTs	SCA to SCSP released during 2014-15
1.	Andhra Pradesh	2425.00
2.	Assam	0.00
3.	Bihar	3156.04
4.	Chhattisgarh	2759.19

[†]Original notice of the question was received in Hindi.

Written Answers to

Sl. No.	State/UTs	SCA to SCSP released during 2014-15
5.	Gujarat	1011.03
6.	Goa	0.00
7.	Haryana	0.00
8.	Himachal Pradesh	1309.97
9.	Jammu and Kashmir	0.00
10.	Jharkhand	1606.04
11.	Karnataka	11318.62
12.	Kerala	827.63
13.	Madhya Pradesh	5254.87
14.	Maharashtra	3010.07
15.	Manipur	0.00
16.	Odisha	2258.45
17.	Punjab	0.00
18.	Rajasthan	6027.26
19.	Sikkim	29.48
20.	Tamil Nadu	6933.57
21.	Telangana	2416.23
22.	Tripura	1370.52
23.	Uttar Pradesh	9955.86
24.	Uttarakhand	0.00
25.	West Bengal	8330.17
26.	Chandigarh	0.00
27.	Delhi	0.00
28.	Puducherry	0.00
	Total	70000.00

Note: Telangana is newly created State out of Andhra Pradesh in 2014-15